## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.25/ 2017	-	Admission	14	Viteos Capital Market Services Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER		REPRESENTATION TO WHOM	SIGNATURE
22	AMBILEA V-S	PETITIONER	And S.
	m: 8404001039		

PCS for Petitioner Company is present. Heard him. Await report from ROC. Registry to address letter to ROC to send report.

List it on 29.06.2017.

MEMBER (J)

MEMBER (T)